

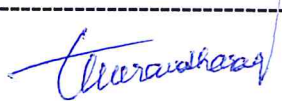

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/193/2016  
NAME OF THE PETITIONER(S) : Subbaraj Srinivasan  
NAME OF THE RESPONDENT(S) : M/s Lotus Real Promoter Private Limited & 6 others  
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
1.	E. MURALIDHARAN	R2 and R5	
2-	NAVEEN KUMAR MURTHI	Counsel for Petitioner	

**ORDER**

Shri Naveen Kumar Murthi, counsel for petitioner present. Shri E Muralidharan, counsel for R5 present and he filed an application for setting aside the ex parte order against R2 passed by this Tribunal on 16.12.2016 for which the counsel for petitioner prayed time for filing counter. Time extended at request. Put up on 13.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)